NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/189/2016

NAME OF THE PETITIONER(S)

: P. Sengodan & 2 others

NAME OF THE RESPONDENT(S)

: M/s Cenney Hotels Pvt Ltd & 2 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

Coonse M

H. KARTHIK SETHADRI

Petitioner Coursel for Respondents

ORDER

Shri T V P Sai Vihari, counsel for petitioner present. Shri H Karthik Seshadri, counsel for respondents present. Counsel for petitioner filed a memo giving the outlines of the proposed compromise between the parties and copy of the same is furnished to the other side. He also submitted that there is a connected TCP/133/2017. Counsel for the respondents prayed time for getting instructions from the clients. Considering his request, time enlarged. Put up on 25.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tar Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)